

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No.1288 of 2019**

**In the matter of :**

**Ravi Kant Gupta & Ors.**

**...Appellant**

**Vs.**

**Alply Pvt.Ltd., through IRP**

**...Respondent**

**Present:**

**Appellant:Mr. Garima Sharma, Mr. Imran Ali Advocates**

**Respondent: Mr. Anurag Sharma IRP**

**ORDER**

**18.02.2020** For filing of Reply of the Respondent at request of Learned counsel for the 'Interim Resolution Professional'. The matter is adjourned to **13<sup>th</sup> March,2020.**

[Justice Venugopal M.]  
Member (Judicial)

[V.P. Singh]  
Member(Technical)

[Alok Srivastava]  
Member(Technical)

sr/r/nn